

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/(IB)/2017
NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.M. Haritharan
L. Leela Raman

Counsel for Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
Counsel for petitioner submitted that he has sent private notice to the respondent and the same has been delivered. He has also filed the proof of service of notice and the same is taken on record. The Registry is directed to verify whether notice has been sent to the respondent. Counsel for petitioner is also directed to file affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016.
Put up on **13.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)